1959	Papers laid	[16 DEC	. 1952]	on the Table	1960 /
THE I LABOUI I beg to	LAID ON THE DEPUTY MINIST R (SHRI ABID A lay on the Table the following pap	TER FOR LI): Sir, a copy of	short conside whether a shor short	CHAIRMAN : Yo notice question and r it. What does r you make a statement notice question and the Prime Minister and	nd I will it matter ent or put ? Give a nd I will
India de of the I ence, Ju See No. (ii) Te Recomm Session Conferen	eport of the Gove elegation to the 344 International Labou ine 1951. [Placed IV. R. OI (214) ext of the Conve iendations adopted a of the Internation nce, June 1951. [See No. IV. R. OI (2010)	th Session ar Confer- in Library. S. 34.] entions and at the 34th nal Labour Placed in	notice not kno MR.	P. V. NARAYANA question will come ow when. CHAIRMAN : I where up soon if subr The Council then till half past eleve clock.	up we do ill see that nitted. adjourned
to be tak on the dations Labour held in	A statement on action conventions and H adopted by the In Conference at its 3. June 1951. [Placed lo. IV R. 01 (213	ent of India Recommen- nternational 4th Session in Library.	eleven in the	Council re-assembled of the clock, MR. Chair. OF ALLEGIANCE T ELIZABETH	CHAIRMAN FO QUEEN
Ministe move uame f has ask	CHAIRMAN : Ter will not be able t the motion standi or another half an ed us to adjourn ti s no other business	o come and ing in his hour. He ll 11.30, as	point Minist sical Prime of all should Prime is a	I H. D. RAJAH (Mac of information from ter. There was a fantas statement being mad Minister is going to the egiance to Queen E d like the know from Minister categorical part of the Commo	the Prime etic nonsen- take an oath lizabeth. I n the hon. ly, as India powealth, as
pleased the Pri give us taking Andhra and th House some	G. RANGA: to inform the ime Minister had a this assurance that I steps for the form a Province. May I trough you the Le to give us some more information	House that sked you to he is already ation of an request you ader of the time to get	any ir Minis to tha Mr Minis Th JAWA	ead of the Commonwentention on the part of the to have any form of at Lady or net? . CHAIRMAN : The ster has made a state E PRIME MINIST HARLAL NEHRU) : If ber desires I will rep	f the Prime of allegiance e hon. Prime emcnt. FER (SHRI f the hon.

refer the hon. Member to the Consti-

tuticn of India on this subject ? There

is nothing in the Constitution of India which refers to the Commonwealth or head of the Commonwealth or to

least knowledge of past events would of course brush this aside. Some things

might have been said by a person who does not know, and who is ignorant.

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with the

anyone else. The person

MR. CHAIRMAN : I think that if you put a short notice question I will consider it.

Prime Minister and also give an oppor-

tunity to this House to express its

views ?

SHRI P. V. NARAYANA : We would like to make a statement.....

As a matter of fact, curiously enough after this argument was raised in the other House and it was reported, I received through our Ambassador in Germany a message from the Editor of that German paper which had been quoted here and he was saying that he was rather disturbed. He said "What is this ? I did not write any-This is a translation by something. body from the German; it was mistranslated. I know very well that the Prime Minister of India is in no way bound by any allegiance. I am not so ignorant." He is quite angry about it and said, "Somebody mistranslates it in this way, and I am accused of saying something which I did not." Because the whole thing is not correct.

RESOLUTION RE FIVE YEAR PLAN

MR. CHAIRMAN : The Prime Minister to move the following Resolution :

This Council records its general approval of the principles, objectives and programmes of development contained in the Five Year Plan as prepared by the Planning Commission.

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) : Sir, with your permission may I add a sentence to what I was just saying ?

MR. CHAIRMAN : It will be irrelevant new.

SHRI JAWAHARLAL NEHRU: May I at least express my regret that I caused you and the House some inconvenience by not being present here at II o' clock as I ought to have been but it is difficult to be in two places at the same time.

About a week age I presented to this House the Report of the Planning Commission containing the Five Year Plan. Now I have much pleasure in moving the Resolution which you have read out, viz.

That this Council records its general approval of the principles Objectives and programme

of development contained in the Five Year Plan as prepared by the Planning Commission.

I have a sense, if I may say so, of great satisfaction at being privileged to move this Resolution in this House today. In some way or other I have been connected with this kind of planning for a large number of years. I have talked about it, written about it and 14 years ago the then President of the Congress, Shri Subhash Chandra Bose, appointed in consultation with others a National Planning Committee and he was good enough to invite me and then appoint me as Chairman of that Committee and for about a year or so I functioned as such with great benefit to myself-I don't know how far others benefited by it-but it was a work which brought the whole picture of India before me, the many problems of India, the variety of them, the difficulties of them and it was a fascinating subject. The work of the Planning Committee was going on in which a very large number of people had been associated, firstly as Members of the Planning Committee and secondly as Members of about 29 sub-committees which the Planning Committee formed. We really got into our 300 eminent a. That work fold about 200 to experts from all over India. however had to be suspended because of other developments in the country which resulted in some Members of the Planning Committee being removed from their normal scenes of activity, by being sent to prison and other places. After that, an attempt was made to carry it on but it was very difficult. Other things happened and again we were removed from our normal activity. That was unfortunate. Nevertheless, even in that period very useful work was done by that National Planning Committee and it could not be completed but it has produced, as many hon. Members might know, quite a large number of reports-more than 20 or so-of the sub-committees as well as that of the Planning Com-I mention this not mittee itself. to show my personal conneconly tion with this business of planning